

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
POONCH.

To

The Worthy Registrar General,
Hon'ble High Court of J&K,
Jammu.

No: 1215/PDSTP

Dated: 09/11/18

Subject: Monthly Physical Progress report of the ongoing
infrastructure projects of the Judiciary.

Sir,

With reference to your letter No.437445-52 Dated 6.11.2018 on the subject cited above, I have the honour to submit that at present there is no ongoing infrastructure projects of the Judiciary is functioning at District Poonch. Though the land which is earmarked for the construction of Court building at Surankote is not transferred by the Revenue Department in the name of judiciary despite the matter discussed by the undersigned with the Deputy Commissioner Poonch personally and also number of communications. Hence the report is submitted for further n/a.

Yours faithfully,



(Zabair Ahmed Raza)
Pr. Distt.& Sessions Judge,
Poonch